tional Research & Training, New Delhi and the Tribal Research Institutes in the States also assist in the preparation of primers in tribal dialects.

(c) DOL\ not arise.

47

Delhi Ridge

@2125. SHRI V. GOPALSAMY: SHRI K. GOPALAN:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) what had been the area covered by Delhi Ridge" three years before;
 - (b) what is the present area of !h. 'Ridge;
- (c) whether there is any proposal to set np a Ridge Development Authority consisting of environmentalists and others who are interested in developing and protecting the Delhi Ridge from encroachers; if so. the details thereof;
- (d) how many trees were planted in the Ridge by DDA|NDMC during the last three years, year-wise; and
- (e) what other steps are being taken td improve the Delhi Ridge?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be laid on the Table of the House.

दिल्ली नगर निगम में नियमित कालो-नियों में सफाई

12126. श्री सुनील कुमार पट्टनायक: क्या शहरी विकास मली यह बताने की क्रमा करेंगे कि :

(क) क्या दिल्ली नगर निगम द्वारा, मान्यता प्रदत्त कालोनियों में सफाई संबंधी

@Previously Unstarred Question 1071, transferred from 28th April, 1987. ्पूर्वत अतारांकित प्रश्न 1182, 29 अप्रैल 1987 से स्थान नतिरित ।

स्थिति में सुधार करने की कोई योजना सरकार के विचाराधीन है ; ग्रीर

To Quest lorn

(ख) यदि हां, तो उसका व्योरा क्या

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह); (क) दिल्ली नगर निगम ने सुचित किया है कि स्वच्छती को अनुक्लता स्तर तक पहले ही, बनाये रखा जा रहा है।

(ख) प्रयन ही नही उठता।

Fraudulent use of Standard M

SS2I27. SHRI J. P. GOYAL: Wil the Minister of FOOD AND CIVIL 'SUPPLIES be pleased to state:

- i, a) whether the Bureau of Indur. Standard* formerly known as the Indi dards Institutions has registered certain cases of misuse and fraudui-ent ctse of Standard Mark during last three year yearwise in Delhi;
- (b) if so, what are the details in this regard; and
- (e) what action has so far beer- asken against the offenders?

THE MINISIER OF STATE IN THE INISTRY OF FOOD AND CIVIT APPLIES (SHRI GHUI AM NABI V/A. D): . 1) Yes,

(tO The nnmbe, of such cases yearwise for the last 3 years are as follow

1984-85,	1
1985-86,	5
1986-87	1

\$\$Previously Unstarred Queslion 1447 transferred from the 4th May. 1987.